

TRIPURA GAZETTE



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PART-- I--Orders and Notifications by the Government of Tripura,
The High Court, Government Treasury etc.

**GOVERNMENT OF TRIPURA
HEALTH & FAMILY WELFARE DEPARTMENT
TRIPURA, AGARTALA**

No. F.15(2)-DME/ESTT-I/2026

Dated, Agartala, the 27-07-2026.

NOTIFICATION

In exercise of the powers conferred by the proviso to Article 309 of the Constitution of India, and all other powers enabling him in this behalf, the Governor of Tripura, in consultation with the Tripura Public Service Commission, is pleased to make the following Rules to regulate the method and conditions of the service for persons appointed to the Tripura Government Ayurvedic Medical Education (Administrative & Faculty) Services: —

1. SHORT TITLE AND COMMENCEMENT:

i. **Short Title:** These rules may be called the *Tripura Ayurvedic Medical Education (Administrative & Faculty) Service Conditions Rules, 2026*

ii. **Commencement:** They shall come into force with effect from the date of their publication in the official gazette.

2. DEFINITION: In these rules unless there is anything repugnant to the subject or context: —

- (a) "Government" means the State Government of Tripura.
- (b) "Commission" means the Tripura Public Service Commission.
- (c) "Governor" means the Governor of Tripura.
- (d) "Service" means the Tripura Ayurvedic Medical Education Service (Administrative & Faculty) service conditions.
- (e) "Members of the service" means the Officers/Faculties/Doctors appointed or deemed to have been appointed under the provisions of the rules.
- (f) "Year" means the Calendar year.
- (g) "NCISM" means National Commission for Indian System of Medicine (and includes its regulations/ guidelines as amended time to time)
- (h) " Ayurvedic Medical College" means Tripura Government Ayurvedic Medical College and Hospital, Udaipur, Gomati, Tripura(and includes any Government Ayurvedic College established/ declared by Government from time to time.
- (i) "Teaching Hospital" means the attached Ayurvedic Teaching Hospital of the Government Ayurvedic College, Tripura (and/ or any Hospital declared as a teaching Hospital by Government).
- (j) "UGC" means the University Grants Commission.

3. CONSTITUTION OF THE TRIPURA AYURVEDIC MEDICAL EDUCATION (ADMINISTRATIVE & FACULTY) SERVICE CONDITIONS RULES 2026 AND ITS CLASSIFICATION:

i. On and from the date of commencement of these rules, there shall be constituted a Service to be known as the "Tripura Ayurvedic Medical Education (Administrative & Faculty) Service Conditions Rules 2026".

ii. The service shall have two wings namely (a) administrative and (b) faculties for Ayurvedic Medical College and its attached Teaching Hospital.

a. The administrative wing shall consist of the following categories of administrative posts in the Ayurvedic Medical College and Hospital.

Administrative posts for Ayurvedic Medical College and Hospital:

Category – 1:

(a) **Principal** of Tripura Government Ayurvedic Medical College and Hospital - (1 post)

(b) **Dean – Academic** of Tripura Government Ayurvedic Medical College and Hospital - (1 post)

Administrative posts for Teaching Hospital of the Ayurvedic Medical College and Hospital:

Category – 2:

(a) **Medical Superintendent** of Tripura Government Ayurvedic Medical College and Hospital (1 post)

(b) **Deputy Medical Superintendent** of Tripura Government Ayurvedic Medical College and Hospital (3 posts):

- i. Deputy Medical Superintendent -Admin. (All staff & Cadre related matters)
- ii. Deputy Medical Superintendent – Hospital Administration (Patients Care only)
- iii. Deputy Medical Superintendent – Academic (Academic Purpose)

(c) **Consultant** (Teachers of Clinical Departments) of Tripura Government Ayurvedic Medical College and Hospital (7 Post)

(d) **Administrator** of Tripura Government Ayurvedic Medical College and Hospital (1 post)

(e) **Residential Medical Officer** of Tripura Government Ayurvedic Medical College and Hospital (RMO) 2 post (may be increased as and when required as per decision of state Government)

Different Teaching Posts in Ayurvedic Medical College and its attached Teaching Hospital:

(a) Different Teaching Posts in Ayurvedic Medical College and its attached Teaching Hospital as per norms/guidelines defined in the norms/guidelines of National Commission for Indian system of Medicine or as amended from time to time.

Teaching posts of Ayurvedic Medical College are:

(1) **Professor.**

(2) **Associate Professor.**

(3) **Assistant Professor.**

4. AUTHORIZED PERMANENT STRENGTH OF THE SERVICE:

i. The authorized permanent strength for the administrative posts and teaching posts are given separately in **SCHEDULE – I(A)** and **SCHEDULE –I (B)** respectively.

ii. The Governor, subject to such conditions and limitations as may be prescribed by him on this behalf may by order create temporary or permanent duty posts or exclude any duty post for such period as may be specified therein.

5. METHOD OF APPOINTMENT:

Appointment to different administrative and teaching posts of the service after commencement of these rules shall be made by the following method: —

(A) DIRECT RECRUITMENT:

Direct recruitment to different administrative and teaching posts of the service shall be made on the recommendations of the Commission and the Commission after necessary selection shall forward to the State Government a list arranged in order of merit of the candidates, who have qualified by first standard as the commission may determine for selection.

(B) ABSORPTION FROM STATE GOVT. REGULAR MEDICAL OFFICERS OF TAS UNDER THE HEALTH & FAMILY WELFARE DEPTT., GOVT. OF TRIPURA.

Absorption from State Govt. Regular Medical Officers of TAS under the Health & Family Welfare Deptt., GoT. to different post under **The Tripura Ayurvedic Medical Education (Administrative & Faculty) Service Conditions Rules, 2026** shall be made on the recommendation of a Departmental Absorption Committee (herein after referred as the DAC) consisting of: —(i) **Chairman:** Chairman of the TPSC, Agartala.

- (ii) **Members:** a) Principal Secretary / Secretary, Health & Family Welfare Department, Govt. of Tripura.
b) Principal Secretary / Secretary, Department of Tribal Welfare, Govt. of Tripura.
c) Principal Secretary / Secretary, Scheduled Cast Welfare Department, Govt. of Tripura.
For absorption candidates must be applied to the Committee in a prescribe format {option form given in **Scheduled II (A) Annexure I**}

Appointment to different administrative and teaching posts of the Tripura Ayurvedic Medical Education (Administrative & Faculty) Service shall be made as detailed in **SCHEDULE – II**.

6. INCLUSION OF THE LIST SHALL NOT CONFER RIGHT TO APPOINTMENT:

The inclusion of the candidate's name in the list referred to under Rule – 6, shall confer no right to appointment unless the Governor is satisfied after inquiry as may be considered necessary that the candidate is suitable in all respects for appointment to the Service and an actual offer of appointment is made.

7. ELIGIBILITY AND QUALIFICATION:

Eligibility and Qualifications for direct recruitment to any post in this service: A candidate, for direct recruitment to any post in this service, shall have the qualification/experience etc. as mentioned in the **Schedule – II** and satisfy other conditions as specified in the schedules.

8. INITIAL CONSTITUTION OF SERVICE:

Absorption of administrative & teaching posts:

The existing members of Administrative Posts like Principal of Tripura Government Ayurvedic Medical College and Hospital, Dean Academic of Tripura Government Ayurvedic Medical College and Hospital, Medical Superintendent, Deputy Medical Superintendent, Administrator , Consultants, Residential Medical Officer (RMO) Tripura Government Ayurvedic Medical College and Hospital, teaching Posts like Professors, Associate Professors, Assistant Professors of different disciplines of the Tripura Government Ayurvedic Medical College and Hospital will be considered as members of Tripura Ayurvedic Medical Education (Administrative & Faculty) Service Condition on and from the date of commencement of this service.

9. PROMOTION TO DIFFERENT HIGHERGRADE POSTS:

Promotion from feeder teaching and administrative posts:—

(a) Promotion from **feeder teaching and administrative posts** in the Tripura Ayurvedic Medical Education (Administrative & Faculty) Service Conditions shall be made from among the eligible candidate in the posts, subject to fulfilment of the eligibility criteria, as per NCISM norm as may be required for those particular posts and selected through a Departmental Promotion Committee (DPC), to be constituted by the Government of Tripura.

(b) Promotion from different vacant teaching posts of particular stream (discipline) shall be made from amongst the eligible available candidates in the same stream (discipline), through a Departmental Promotion Committee (DPC), to be constituted by the Government of Tripura.

10. AGE OF APPOINTMENT AND AGE OF SUPERANNUATION:

Age of appointment to any administrative & teaching posts shall be mentioned in schedule II and age of superannuation as per Government Rules, where no mention has been made in **SCHEDULE – II**.

11. RESERVATION OF POSTS:

Reservation policy in different administrative, teaching and other technical posts shall be governed by the prevailing reservation policy of the Government of Tripura.

12. ELIGIBILITY CRITERIA (QUALIFICATION, EXPERIENCE ETC.) FOR APPOINTMENT / PROMOTION:

Qualification, experience and other eligibility criteria for appointment to different administrative and teaching posts is given in **SCHEDULE – II** and as amended by NCISM time to time.

13. PROBATION PERIOD OF SERVICE:

The first 2 (two) years of service of an individual employee, after joining to any post in this service shall be treated as “Probation period”.

14. CONFIRMATION:

In case of direct recruitment after completion of period of probation the service of incumbent would be confirmed to the post with the concurrence of Tripura public service commission (TPSC).

15. SENIORITY IN SERVICE:

Determination of Seniority position of the faculties.

- (i) In case of direct recruitment, seniority position of the faculty members shall be determined as per the seniority list finalised by the panel of the Commission (TPSC).
- (ii) In case of Faculties absorbed from the State Government regular Medical Officers (Ayurved) of Tripura Ayurved Service (TAS) under the Health & Family Welfare Deptt., Govt. of Tripura, Seniority Position of the Faculty Members shall be determined as per the Service seniority.

Seniority position of the members of this service shall be determined from the list finalized by the panel of the Commission (TPSC).

16. CONSTITUTION OF SELECTION COMMITTEE:

Recruitment for initial constitution and departmental promotion shall be made on the recommendation of a Selection Committee (herein after referred as the DPC) consisting of: —

(i) **Chairman:** Chairman of the TPSC, Agartala.

(ii) **Members:** a) Principal Secretary / Secretary, Health & Family Welfare Department, Govt. of Tripura.
b) Principal Secretary / Secretary, Department of Tribal Welfare, Govt. of Tripura.
c) Principal Secretary / Secretary, Scheduled Cast Welfare Department, Govt. of Tripura.

17. CONSTITUTION OF DEPARTMENTAL ABSORPTION COMMITTEE:

For considering the case of absorption from TAS to different post under **The Tripura Ayurvedic Medical Education (Administrative & Faculty) Service Conditions Rules, 2026** shall be made on the recommendation of a Departmental Absorption Committee (herein after referred as the DAC) consisting of: —

(i) **Chairman:** Chairman of the TPSC, Agartala.

(ii) **Members:** a) Principal Secretary / Secretary, Health & Family Welfare Department, Govt. of Tripura.
b) Principal Secretary / Secretary, Department of Tribal Welfare, Govt. of Tripura.
c) Principal Secretary / Secretary, Scheduled Cast Welfare Department, Govt. of Tripura.

For absorption candidates must be applied to the Committee in a prescribe format {option form given in **Scheduled II (A) Annexure I**}

18. TRAINING:

In –service training

(a) The Medical Education Directorate of the State Government shall have the right to send any of its administrative, teaching and technical staff for undergoing any training for the purpose of developing professional skill and expertise at any time at any place / Institute In or outside the State. Such staff may also apply for permission to go for higher study/training relating to any subject, which is likely to develop his/her skill/knowledge in the professional field.

(b) Any such employee belonging to administrative, teaching and technical category under this Tripura Ayurvedic Medical Education (Administrative & Faculty) Service conditions, who is allowed / permitted to undergo any higher study / training may require to execute a bond to the effect that he/she will serve under the Government of Tripura for a maximum period of 5 years, or less such period, depending on the period of study leave, as may be asked by the department , after completion of the said training/higher study, as may be imposed by the department, after completion of the said training/higher study or as per Government rules.

19. LEAVE:

Different kind of Leave: —

(a) Normal leave may be sanctioned to employee under the Tripura Ayurvedic Medical Education (Administrative & Faculty) Service conditions as per TCS Leave rules, 1986.

(b) Study leave may be sanctioned to the employee holding administrative, teaching and technical post in the Tripura Ayurvedic Medical Education (Administrative & Faculty) Service conditions for a period as per duration of the course, which he/she wants to study, maximum up to the extent of 2 (two) years. 1(one) year more leave may also be allowed/ permitted as “trainee reserve” In case the duration of the course, he/she is going to study is more than 2 (two) years. Such “Study leave” and “trainee reserve” leave may be granted together for a consecutive period. Study leave shall be granted to those employees

only, who have completed 5 (five) years of service of which minimum 3 (three) years of regular service. But such study leave shall not be granted to any contractual employee.

20. DEPUTATION / TRANSFER TO FIELD / OTHER HEALTH INSTITUTE:

Transfer

Normally posting of the employees belonging to any administrative, teaching, and technical posts under the Tripura Ayurvedic Medical Education (Administrative & Faculty) Service Conditions will be within the Medical College or its Teaching Hospital. Authority shall have the right to send any such employee on temporary deputation to any place within the State or outside or temporary transfer to any health institute in case of health exigency like natural calamities, eruption of epidemics etc.

21. PRIVATE PRACTICE:

A person appointed to the service shall not be allowed to do private practice provided that on their exercise of option to do so, they may be allowed to do private practice subject to the following terms and conditions: (Option form is given in **SCHEDULE-III**).

- i. Non-practicing Allowance shall not be allowed to those who shall opt for and permitted to do private practice;
- ii. No basic Teacher and Faculty shall be allowed to do Private practice of any kind during their duty hours and when they are required to attend patients (on call) in Hospital;
- iii. They shall not be allowed to be attached to any Nursing Home, Clinic, Laboratory or any Medical Institution run privately (except exclusively owned by or rented by himself/herself).
- iv. They shall charge fees from the private patients at a fixed and reasonable rate to be determined by State Government in consultation with the NCISM.
- v. Basic Teacher and Faculty opting for private practice shall maintain detailed diary of their patients and fees charged.
- vi. The option so exercised by the Basic Teacher and Faculty for doing private practice may be withdrawn at any time and the Government also may obliterate the same at their discretion.
- vii. The Basic Teacher and Faculty opting for private practice shall display those rules prominently in their private chamber for information of the patients in general Option form is given in **SCHEDULE-III**.

22. POWERS AND DUTIES / RESPONSIBILITIES OF OFFICER IN ADMINISTRATIVE POSTS:

Powers and duties/responsibilities of different administrative posts are indicated **SCHEDULE – IV**.

23. PAY AND ALLOWANCE:

Pay and allowances for the members of Administrative and teaching posts of the service is given in **SCHEDULE – V**.

24. PENSION AND OTHER CONDITIONS OF SERVICE:

Pension and other conditions of the service of a person appointed to the service shall be as admissible to Officers of equal rank of the State Government.

25. DISCIPLINARY AND OTHER MATTERS:

i. The members of the service shall be under the disciplinary control of the government and subject to such control proceedings may be drawn up against them in accordance with the provisions of the Central Civil Service (Classification, Control and Appeal) Rules, 1965 as adopted by the State Government, if found guilty the employee may be punished as per CCS Rules, 1965.

ii. In respect of other matters for which provisions have not been made in these rules, these shall be guided by the rules applicable to the Officers of the same scale or status of the State Government.

26. INTERPRETATION:

If any question arises as to the interpretation of these rules, the same shall be decided by the Governor.

27. LIABILITY TO SERVICE:

The Government shall have the right to ask an Officer appointed to this service to serve anywhere in Tripura in case such posting is necessitated in health exigency i.e. on situations like natural calamities, eruption of epidemics etc.

28. RELAXATION:

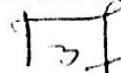
Where the Government is of the opinion that it is necessary or expedient to do so, he may, by order, for reasons to be recorded in writing, and in consultation with the Commission to relax any of the provisions of these rules with respect to any class or category of persons, or posts;

Provided that the power shall not be exercised so as to relax essential qualification, period of experience as prescribed by NCISM for appointment to any of the methods specified in the rules (including promotion) or provisions regarding pension and age of recruitment.

29. RESIDUARY MATTERS:

All residuary matters would be dealt as per the prevailing rules of the Government of Tripura and as amended from time to time.

By order of the Governor,



(Kiran Gitte)

Secretary

Govt. of Tripura

SCHEDULE – I (A)

The Tripura Ayurvedic Medical Education (Administrative & Faculty) Service Conditions Rules, 2026

Permanent Administrative Posts in the Tripura Ayurvedic Medical Education (Administrative & Faculty) Service 2026

A) Category – 1: Administrative posts for Ayurvedic Medical College & Hospital:

Sl. No.	Name of the post	No. of post
1.	Principal of Tripura Government Ayurvedic Medical College& Hospital	1 (One)
2.	Dean – Academic of Tripura Government Ayurvedic Medical College & Hospital	1 (One)

B) Category – 2: Administrative posts for Teaching Hospital of the Ayurvedic Medical College& Hospital:

Sl. No.	Name of the post	No. of post
1.	Medical Superintendent	1 (One)
2.	Consultant (Teachers of Clinical Departments)	7 (Seven) i. Panchakarma ii. Kayachikitsa iii. Shalya Tantra iv. Shalakya Tantra v. Prasuti Tantra evam Stree Roga vi. Agada Tantra vii. Kaumarabhritya
3.	Deputy Medical Superintendent	3 (Three) i. Deputy Medical Superintendent -Admin. (All staff & Cadre) ii. Deputy Medical Superintendent – Hospital Administration (Patients Care) iii. Deputy Medical Superintendent – Academic (Academic Purpose)
4.	Administrator	1 (One)
5.	Residential Medical Officer	2 (Two)

Total Post: 16 (Sixteen) Nos.


(Kiran Gite)
Secretary
Govt. of Tripura

SCHEDULE – I (B)

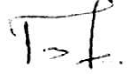
The Tripura Ayurvedic Medical Education (Administrative & Faculty) Service Conditions Rules, 2026

Different categories of permanent Teaching Posts in Tripura Government Ayurvedic Medical College & Hospital and its attached Teaching Hospital:

Teaching posts of Tripura Government Ayurvedic Medical College & Hospital are: (2) Associate Professor, (3) Assistant Professor

Sl. No.	Name of the post	No. of post	Subject
1.	Professor	14 (One)	i. Samhita Siddhanta & Sanskrit - 1 ii. Rachana Sharira - 1 iii. Kriya Sharira - 1 iv. Dravyaguna Vigyan - 1 v. Rasashastra evam Bhaishajyakalpana - 1 vi. Roga Nidan evam Vikriti Vigyan - 1 vii. Agada Tantra evam Vidhi Vaidyaka - 1 viii. Swasthavritta evam Yoga - 1 ix. Kayachikitsa - 1 x. Panchakarma - 1 xi. Shalya Tantra - 1 xii. Shalakya Tantra - 1 xiii. Prasutitantra evam Stree Roga - 1 xiv. Kaumarbhritya - 1
2.	Associate Professor	15 (fifteen)	i. Samhita Siddhanta & Sanskrit - 1 ii. Rachana Sharira - 1 iii. Kriya Sharira - 1 iv. Dravyaguna Vigyan - 1 v. Rasashastra evam Bhaishajyakalpana - 1 vi. Roga Nidan evam Vikriti Vigyan - 1 vii. Agada Tantra evam Vidhi Vaidyaka - 1 viii. Swasthavritta evam Yoga - 1 ix. Kayachikitsa - 2 x. Panchakarma - 1 xi. Shalya Tantra - 1 xii. Shalakya Tantra - 1 xiii. Prasutitantra evam Stree Roga - 1 xiv. Kaumarbhritya - 1
3.	Assistant Professor	22 (Twenty-Two)	i. Samhita Siddhanta & Sanskrit - 2 ii. Sanskrit - 1 iii. Rachana Sharira - 1 iv. Kriya Sharira - 1 v. Dravyaguna Vigyan - 1 vi. Rasashastra evam Bhaishajyakalpana - 1 vii. Rognidana evam Vikriti Vigyan - 1 viii. Agad Tantra evam Vidhi Vaidyaka - 1 ix. Swasthavritta evam Yoga - 1 x. Kayachikitsa - 2 xi. Panchakarma - 2 xii. Shalya Tantra - 2 xiii. Shalakya Tantra - 2 xiv. Prasutitantra evam Stree Roga - 2 xv. Kaumarbhritya - 2

TOTAL: 51 (fifty-one) posts.


(Kiran Gite)
Secretary
Govt. of Tripura

SCHEDULE – I

Tripura Ayurvedic Medical Education (Administrative & Faculty) Service Conditions Rules, 2026
(Cadre and age of retirement)

1. These rules may be called the Tripura Ayurvedic Medical Education Services (Cadre and age of retirement) Rules, 2026.
2. The Cadre of the Tripura Ayurvedic Medical Education Services (herein-after referred as the TAMES) shall consist of the following teaching and non-teaching administrative posts:
 - a. Teaching posts and the pattern of teaching hierarchy:
 - (i) Assistant Professors of different disciplines of different Undergraduate and Post Graduate teaching institute.
 - (ii) Associate Professors of different disciplines in different Undergraduate and Post Graduate teaching institute.
 - (iii) Professors of different disciplines in different Undergraduate and Post Graduate teaching institute.
 - b. Administrative posts:

The administrative posts as mentioned below, may preferably be filled up by candidates having academic back ground:

- (i) Principal of Tripura Government Ayurvedic Medical College & Hospital,
- (ii) Dean - Academic of Tripura Government Ayurvedic Medical College & Hospital,
- (iii) Medical Superintendent of Tripura Government Ayurvedic Medical College & Hospital,
- (iv) Deputy Medical Superintendent of Tripura Government Ayurvedic Medical College & Hospital,
- (v) Consultant of Tripura Government Ayurvedic Medical College & Hospital,
- (vi) Administrator of Tripura Government Ayurvedic Medical College & Hospital,
- (vii) Residential Medical Officer (RMO) of Tripura Government Ayurvedic Medical College & Hospital.

3. Subject to the provision of the Tripura Health Services Act, 1974/ Tripura Ayurvedic Health Service Rules 2012 or NCISM norm and any rules or orders in force for the time being, the age of compulsory retirement of administrative posts/teaching posts and various categories of administration/ teaching posts shall be as per government rule.

Provided, that any such persons in the administrative posts/ teaching posts may be re-employed for another 2 (two) years at the maximum on the grounds of manning administrative posts/teaching posts and various categories of administrative/teaching posts, especially in departments/disciplines in respect of which there is dearth of administrative compulsion, teaching need, specialized patient-care or any specialist assignment, on the emoluments drawn by him/her immediately before retirement.

4. (i) No person appointed to a teaching post in the TAMES shall be attached to any Government organization or institution. Provided that any such person attached to such organization or institution prior to the coming into force of these rules shall come to be so attached on the expiry of six months from the last date of exercising for a teaching post included in the TAMES.

(ii) Person appointed as Honorary Visiting Professor or Honorary consultant or Emeritus Professor in any of the Under-graduate or Post Graduate teaching institution shall be allowed to continue on the terms and condition in force immediately before the coming into force of these rules till the expiry of the tenure of such appointment.

(iii) In Under-graduate and Post-Graduate teaching Hospitals, management and supervision of admission of patients through existing outdoor arrangement to be beds of such Hospital and their treatment inclusive or surgical treatment or Operation Theaters leading to total patient-care shall be done by the teachers belong to the TAMES and by the persons appointed in terms of sub-rule (ii) of rule 4 to the exclusion of all persons appointed to the Tripura Health Services, with effect from the date of expiry of six months from the date of coming into force of these rule.

SCHEDULE – II

Tripura Ayurvedic Medical Education (Administrative & Faculty) Service Conditions Rules, 2026

(METHOD OF APPOINTMENT OF DIFFERENT TEACHING POSTS UNDER THE SERVICE)

Eligibility and qualification for promotion and direct recruitment to teaching Posts under Tripura Ayurvedic Medical Education Service.

Category & No. of Post	Name of the Post	Age	Educational and other qualifications required for Appointment
1	2	3	4
Group-A (Gazetted)	Professor	No age bar for promotion.	i. 80% of the posts will be filled up by promotion, failing which by direct recruitment.
14 Posts (may be increased as and when required)	i. Samhita Siddhanta & Sanskrit - 1 ii. Rachana Sharira – 1 iii. Kriya Sharira – 1 iv. Dravyaguna Vigyan – 1 v. Rasashastra evam Bhaishjyakalpana – 1 vi. Roga Nidan evam Vikriti Vigyan – 1 vii. Agada Tantra evam Vidhi Vaidyaka – 1 viii. Swasthavritta evam Yoga – 1 ix. Kayachikitsa – 1 x. Panchakarma – 1 xi. Shalya Tantra – 1 xii. Shalakya Tantra – 1 xiii. Prasutitantra evam Stree Roga – 1 xiv. Kaumarbhritya – 1	For direct recruitment 50 years (Upper age limit is relaxable by 5 years for ST, SC, PH and Govt. in-service candidates).	ii. 20% posts by direct recruitment, failing which by promotion. Eligibility, essential qualification and experience – a) (i) a Bachelor Degree in Ayurveda (BAMS) from a university or its equivalent as recognized by the Central Council of Indian Medicine or National Commission for Indian System of Medicine under the Act. (ii) a Post- graduate qualification in Ayurveda in the concerned subject or specialty from a university recognized by Central Council of Indian Medicine or National Commission for Indian System of Medicine under the Act; (iv) A valid registration with the concerned State Board or Council where he is employed. (v) “NTET” qualified as per NCISM b) Teaching & Research experience; Ten years of Teaching experience as fulltime teacher (after possessing post-graduate qualification in the concerned

			subject) in Central Government or State Government or Union territory or University or National Institution in regular service (ii) Minimum of five research articles published in index journals (UGC-CARE, PubMed, Web of Science, Science Citation Index, SCOPUS) and one Published book or Manual relevant to Ayurveda. (iv) Having post-graduate qualification in concerned subject except in the subjects or specialty of Panchakarama, Shalya, Shalakyia and Stree Rog evam Prasuti tantra,; Provided that the in-service candidate shall have completed his post-graduation in concerned subject before the completion of forty-five years of his age. c) The candidate must fulfil all other criteria as set by the State Government from time to time. d) Qualification for promotion: Promotion to be made from the post of Associate Professor of Tripura Government Ayurvedic Medical college& Hospital having 5(five) years of teaching experience as Associate Professor in the concerned subject and as amended by the NCISM from time to time.
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Category & No. of Post	Name of Post	Age	Educational and other qualifications required for Appointment
Group-A (Gazetted)	Associate Professor	No age bar for promotion.	i. 80% of the posts will be filled up by promotion, failing which by direct recruitment.
15 Posts (may be increased as and when required and as decided by	i. Samhita Siddhanta & Sanskrit - 1	For direct recruitment	ii. 20% posts by direct recruitment, failing which by promotion.
	ii. Rachana Sharira - 1	50 years (Upper age limit is relaxable by 5	Eligibility, essential qualification and experience -
	iii. Kriya Sharira - 1		
	iv. Dravyaguna Vigyan - 1		

the State Government)	v. Rasashastra evam Bhaishajyakalpana – 1	years for ST, SC, PH and Govt. in-service candidates.	a) (i) a Bachelor Degree in Ayurveda (BAMS) from a university or its equivalent as recognized by the Central Council of Indian Medicine or National Commission for Indian System of Medicine under the Act. (ii) a post-graduate qualification in Ayurveda in the concerned subject or specialty from a university recognized by Central Council of Indian Medicine or National Commission for Indian System of Medicine under the Act; (iii) A valid registration with the concerned State Board or Council where he is employed. (iv) "NTET" qualified as per NCISM.
	vi. Roga Nidan evam Vikriti Vigyan – 1		(b) Teaching & Research experience; 5 years of Teaching experience as fulltime teacher (after possessing post-graduate qualification in the concerned subject) in Central Government or State Government or Union territory or University or National Institution in regular service (ii) Minimum of three research articles published in index journals (UGC-CARE, PubMed, Web of Science, Science Citation Index, SCOPUS) and one Published book or Manual relevant to Ayurveda. (iv) Having post-graduate qualification in concerned subject except in the subjects or specialty of Panchakarama, Shalya, Shalakya and Stree Rog evam Prasuti tantra, Provided that the in-service candidate shall have completed his post-graduation in concerned subject before the completion of forty-five years of his age.
	vii. Agada Tantra evam Vidhi		
	viii. Vaidyaka – 1		
	ix. Swasthavritta evam Yoga – 1		
	x. Kayachikitsa – 2		
	xi. Panchakarma – 1		
	xii. Shalya Tantra – 1		
	xiii. ShalakyaTantra – 1		
	xiv. Prasutitantra evam Stree Roga – 1		
	xv. Kaumarbhritya-1		
			c) The candidate must fulfil all other criteria as set by the State Government from time to time.
			d) Qualification for promotion: Promotion to be made from the post of Assistant Professor of Tripura Government Ayurvedic Medical college & Hospital have5(five) years teaching experience as Assistant Professor in the concerned subject and as amended by the NCISM from time to time.

Category & No. of Post	Name of Post	Age	Educational and other qualifications required for Appointment
Group-A (Gazetted) 22 Posts (may be increased as and when required and as decided by the state Govt.)	Assistant Professor i. Samhita Siddhanta & Sanskrit - 2 ii. Sanskrit - 1 iii. Rachana Sharira - 1 iv. Kriya Sharira - 1 v. Dravyaguna Vigyan - 1 vi. Rasashastra evam Bhaishajyakalpana - 1 vii. Rognidana evam Vikriti Vigyan - 1 viii. Agad Tantra evam Vidhi Vaidyaka - 1 ix. Swasthavritta evam Yoga - 1 x. Kayachikitsa - 2 xi. Panchakarma - 2 xii. Shalya Tantra - 2 xiii. Shalakya Tantra - 2 xiv. Prasutitantra evam Stree Roga - 2 xv. Kaumarbhritya - 2	- For direct recruitment upper age limit is 45 years . Upper age limit relaxed by 5 years for SC, ST, PH candidates. - For absorption from State Govt. Regular Medical Officer (Ayurved) of (TAS) under Health & Family Welfare Deptt. Govt. of Tripura, the Upper age limit should be relaxable by 10 years only for one single time at the time of establishment of this college with pay protection for State Govt. regular in-service candidates.	i. 60% posts by direct recruitment, failing which by absorption from Tripura Ayurvedic Service possessing Post Graduation qualification in concerned subject. ii. 40% of the posts will be filled up by absorption from Tripura Ayurvedic Service possessing Post Graduation qualification in concerned subject from a recognized university. failing which by direct recruitment. Eligibility, essential qualification and experience (excluding Sanskrit)- a) (i) a Bachelor Degree in Ayurveda (BAMS) from a recognized university or its equivalent as recognized by the Central Council of Indian Medicine or National Commission for Indian System of Medicine under the Act. (ii) a post-graduate qualification in Ayurveda in the concerned subject or specialty from a university recognized by Central Council of Indian Medicine or National Commission for Indian System of Medicine under the Act; (iii) A valid registration from the concerned State Board or Council where he or she is employed. (iii) "NTET" qualified as per NCISM. b) The candidate must fulfil all other criteria as set by the State Government from time to time. For Sanskrit a. The candidate must have done a Post graduate degree in Sanskrit recognized by the UGC and a candidate with BAMS qualification at under graduate level and M.A. (Regular) in Sanskrit shall be given priority.

			b. The candidate must fulfil all other criteria as set by the State Government from time to time.
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Tripura Ayurvedic Medical Education (Administrative & Faculty) Service Conditions Rule, 2026

(METHOD OF APPOINTMENT TO DIFFERENT ADMINISTRATIVE POSTS UNDER THE SERVICE)

Eligibility and qualification for promotion and direct recruitment to different Administrative Posts (like Principal of Ayurvedic Medical College& Hospital, Dean – Academic, Ayurvedic Medical College & Hospital, Medical Superintendent and Deputy Medical Superintendent, Residential Medical Officer (RMO) for the Teaching Hospital of the Ayurvedic Medical College& Hospital).

Category & No. of Post	Name of the Post	Age	Educational and other qualifications required for Appointment
Group – A (Gazetted) 1 Post	Principal of Ayurvedic Medical College& Hospital	No age bar for promotion/ deputation as determined by the State Govt. For direct recruitment. 50 years (upper age limit is relaxable by 5 years for ST, SC, PH, and govt. in service candidates.	Post will be filled up by promotion failing which by direct recruitment. Eligibility, essential qualification and experience for direct recruitment : (i) The qualification and experience for the post of Principal shall be the same qualification and experience as specified for the post of Professor as per NCISM. (ii) Shall be with minimum three (3) years of administrative experience as Vice Principal or Head of the Department or Medical Superintendent or Deputy Medical Superintendent etc.) in a NCISM recognized Ayurvedic Medical College. Criteria for promotion: (i) The qualification and experience for the post of Principal shall be the same qualification and experience as specified for the post of Professor as per NCISM (ii) Shall be with minimum three (3) years of administrative experience in a NCISM recognized Ayurvedic Medical College as Vice

			Principal or Dean Academic or Head of the Department or Medical Superintendent or Deputy Medical Superintendent etc.) or as specified by NCISM and amended time to time
Group – A (Gazetted) 1 Post	Dean - Academic of Tripura Government Ayurvedic Medical College & Hospital	- No age bar for promotion/ deputation as determined by the State Govt. - For direct recruitment: 50 years (Upper age limit is relaxable by 5 years for ST, SC, PH and regular Govt. in-service candidates).	a) The post of Dean-Academic shall be an additional charge from the existing Professors of the Tripura Ayurvedic Medical Education (Administrative and Faculty) Service Condition Rules, 2026 as per the Seniority list. b) The candidate must fulfil all other criteria as set by the State Government from time to time.
Group – A (Gazetted) 1 Post	Medical Superintendent of Tripura Government Ayurvedic Medical College & Hospital	- No age bar for promotion/ deputation as determined by the State Govt. - For direct recruitment: 50 years (Upper age limit is relaxable by 5 years for ST, SC, PH and regular Govt. in-service candidates).	a) The post of Medical Superintendent shall be an additional charge from any of the existing faculties of the Tripura Ayurvedic Medical Education (Administrative and Faculty) Service Condition Rules, 2026 of Tripura Government Ayurvedic Medical College and Hospital as determined by the State Government. b) The candidate must fulfil all other criteria as set by the State Government from time to time.
Group – A (Gazetted) 3 Posts	Deputy Medical Superintendent of Tripura Government Ayurvedic Medical College & Hospital (i) Deputy Medical Superintendent – Admin. (All staff and cadre). (ii) Deputy Medical Superintendent – Hospital Administration (Patient care related) (iii) Deputy Medical Superintendent – Academic (only for	- No age bar for promotion/ deputation as determined by the State Govt. - For direct recruitment: 50 years (Upper age limit is relaxable by 5 years for ST, SC, PH and regular Govt. in-service candidates).	The post of Deputy Medical Superintendents shall be an additional charge from any of the existing faculties of the Tripura Ayurvedic Medical Education (Administrative and Faculty) Service Condition Rules, 2026 of Tripura Government Ayurvedic Medical College and Hospital as determined by the State Government. The candidate must fulfil all other criteria as set by the State Government from time to time.

	academic purposes).		
Group – A (Gazetted) 7 Posts (may be increased as and when required as per the decision of the State Government.)	Consultant (Teachers of Clinical Departments as per the guidelines of NCISM) i. Panchakarma ii. Kayachikitsa iii. Shalya Tantra iv. Shalakya Tantra v. Prasutitantra evam Stree Roga vi. Agada Tantra vii. Koumarvritta Tantra	- No age bar for deputation / absorption from State Govt. regular Medical Officer (Ayurved) of TAS under Health & Family Welfare Deptt. as per decision of State Govt. - For direct recruitment. 45 years (upper age limit is relaxable by 5 years for ST, SC, PH candidates).	Post will be filled up as an additional charge from any of the existing faculties of the Tripura Ayurvedic Medical Education (Administrative and Faculty) Service Condition Rules, 2026 of Tripura Government Ayurvedic Medical College and Hospital as determined by the State Government. OR There may be a provision for direct recruitment as per the rules & Regulations of NCISM. Eligibility, essential qualification and experience – a) (i) a Bachelor Degree in Ayurveda (BAMS) from a recognized university or its equivalent as recognized by the Central Council of Indian Medicine or National Commission for Indian System of Medicine under the Act. (ii) a post-graduate qualification in Ayurveda in the concerned subject or specialty from a university recognized by Central Council of Indian Medicine or National Commission for Indian System of Medicine under the Act; (iii) A valid registration from the concerned State Board or Council where he is employed. (iv) The candidate must fulfil all other criteria as set by the State Government from time to time.
Group – A (Gazetted) 1 Post	Administrator of Tripura Govt. Ayurvedic Medical College & Hospital	For direct recruitment. 50 years (upper age limit is relaxable by 5 years for ST, SC,	Eligibility, essential qualification and experience –

Group – A (Gazetted) 1 Post	Administrator of Tripura Govt. Ayurvedic Medical College & Hospital	For direct recruitment. 50 years (upper age limit is relaxable by 5 years for ST, SC, PH and regular Govt. in service candidates OR Selection from State Govt. nominated candidate as solely determined by the State Govt.	Eligibility, essential qualification and experience – (a) Masters of Business Administration in Human Resources Management OR Operation Management OR Health Care Management as specified by NCISM and as amended time to time. (b) The candidate must fulfil all other criteria as set by the State Government from time to time.
Group – A (Gazetted) 2 Post	Residential Medical Officer of Tripura Govt. Ayurvedic Medical College & Hospital	50 years (upper age limit is relaxable by 5 years for ST, SC, PH, and govt. in service candidates.	The post of Residential Medical Officer shall be from Medical Officers serving under the State Government on deputation basis as determined by the State Government, failing which by direct recruitment. Eligibility, essential qualification and experience – a) a Bachelor Degree in Ayurveda (BAMS) from a recognized university or its equivalent as recognized by the Central Council of Indian Medicine or National Commission for Indian System of Medicine under the Act. A valid registration from the concerned State Board or Council where he is employed. b) The candidate must fulfil all other criteria as set by the State Government from time to time.

Method of Selection for Direct Recruitment of Teaching Faculty to the post of Professor, Associate Professor & Assistant Professor under The Tripura Ayurvedic Medical Education (Administrative and Faculty) Service Conditions Rules 2026 under Health and Family Welfare Department, Government of Tripura.

The recruitment process will comprise of 02 (two) successive steps: viz –

- (i) Screening by API Score: **85 marks (85% of 100 marks).**
- (ii) Interview/ Personality Test: **15 marks (15% of 100 marks).**
- (iii) Total marks allotted for preparation of Final Merit List is 100 marks.

(a) Candidates will be called for the Personality Test on the basis of API Score in the following ratio:-

Number of vacancies	Number of candidates to be called for Personality Test (Category wise)
1(one)	5(five) candidates
2(two)	8(eight) candidates
3(three) and above	3(three)times the number of vacancies

Candidate(s) scoring marks equal to that of the last candidate so selected for the Interview/Personality Test will also be called for Interview/Personality Test.

(b) The final selection will be made in order of merit on the basis of the marks obtained by a candidate (85% marks of API Score) and by adding the marks obtained in the Interview process (out of 15 marks). If a candidate remains absent in the interview process, his/her candidature will not be considered for final merit list.

(c) In the list of recommendation, merit position of candidates securing equal marks will be finalized as per their seniority of age. The same procedure is to be followed for preparing waiting List, if there be any.

Further provided that, in the list of recommendation, merit position of candidates securing equal marks in aggregate and also of the same age will be decided on the basis of percentage of marks obtained in the minimum educational qualification prescribed in Recruitment Rules/ Service Rules.

(d) Ranks of the candidates are not prepared for the candidates beyond the recommendation list & wait list (if there be any).

The detailed methodology for calculation of API marks is mentioned below, and may be amended from time to time in conformity with NCISM Regulations.

A. Academic Performance Index (API) – 85 Marks

Sl. No.	Particulars	Maximum Marks
1	BAMS Degree (Academic Performance)	20
2	MD/MS (Ayurveda) Degree (Academic Performance)	20
3	Teaching Experience beyond the minimum prescribed by NCISM	10
4	Research Publications in indexed journals	15
5	Ph.D./Higher Qualification/Fellowship/Research Projects	5
6	CME, Workshops, Faculty Development Programmes and Academic Contributions	5
7	Awards, Gold Medal, Administrative Experience and other Academic Achievements	10
Total		85

Details of Academic Performance Index (API 85%):

1. BAMS Examination – 20 Marks

Criteria

Passed all Professional Examinations in first attempt
Deduction of 1 mark for each additional attempt
(Maximum deduction up to 5 marks)

Maximum Marks=20

2. MD/MS (Ayurveda) – 20 Marks

Criteria	Maximum Marks=20
Passed in first attempt	
Deduction of 2 marks for each additional attempt	

3. Teaching Experience – 10 Marks

Experience beyond the minimum prescribed by NCISM.	
Experience	Maximum Marks=10.
2 marks for each completed year	

3. Publications – 15 Marks

Publication	Maximum Marks=15
International Indexed Journal	
(First/Corresponding Author)	3 each
National Indexed Journal	2 each

5. Ph.D./Higher Qualification – 5 Marks

Qualification	Maximum Marks=05
Ph.D.	

6. Research/CME – 5 Marks

Activity	Maximum Marks=05
Principal Investigator/Co-Investigator of Research Project	2
National CME/Workshop	1
International CME/Workshop	2

7. Awards – 10 Marks

Achievement	Maximum Marks=10
University Gold Medal	4
State/National Award	6

B. Personal Interview – 15 Marks

In the Interview, assessment of domain knowledge, assessment of teaching skills, Clinical Competence presence of mind, attitude, general knowledge, IQ etc. of the candidates were taken into consideration.


(Kiran Gite)
Secretary
Govt. of Tripura

SCHEDULE – II(A)
ANNEXURE – I

Option form to be filled by Officer who hold/ has held a Teaching Post in the former/existing Tripura Ayurvedic Service (TAS) and now elect to be absorbed and appointed in the **Tripura Ayurvedic Medical Education (Administrative & Faculty) Service Conditions Rules, 2026**

To
The secretary to the Government of Tripura
Health & Family Welfare Department
Agartala

THROUGH PROPER CHANNEL

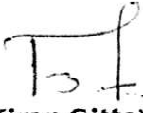
Sir,

I, Dr. now holding the teaching Post (last teaching post) of Do hereby elect to exercise option to be absorbed in the Tripura Ayurvedic Medical Education (Administrative & Faculty) Service Conditions Rules, 2026 on the terms and condition prescribe under the Tripura Ayurvedic Medical Education (Administrative & Faculty) Service Conditions Rules, 2026 (TAMES) rules promulgated with the Government of Tripura.

The option hereby exercised is final and will not be modified or withdrawn at any subsequent date.

Yours faithfully

Signature of the Officer
Full name in CAPITAL LETTER
Designation
Place of posting.....
Date of signing this option.....


(Kiran Gite)
Secretary
Govt. of Tripura

SCHEDULE – III

Tripura Ayurvedic Medical Education (Administrative & Faculty) Service Conditions Rules, 2026

(Option form for doing private practice)

Under the provision of Rule 21 of the Tripura Ayurvedic Medical Education (Administrative & Faculty) Service Conditions Rules, 2026 as framed by the Government of Tripura vide notification No. F. 8 (108)/DME/ESTT/2026, Dated

I, Dr. now working in the Post of At Tripura Government Ayurvedic Medical College and Hospital / Directorate of Medical Education exercise option for:

- 1) Doing private practice on the terms and conditions stipulated in the Tripura Ayurvedic Medical Education (Administrative & Faculty) Service Conditions Rules, 2026, as mentioned above.
- 2) Drawing Non-Practicing Allowance as admissible as per Government Rule.

Signature of the Officer
Full name in CAPITAL LETTER
Designation
Place of posting.....
Date of signing this option.....


(Kiran Gltte)
Secretary
Govt. of Tripura

SCHEDULE – IV

POWERS AND DUTIES/RESPONSIBILITIES OF ADMINISTRATIVE POSTS IN THE MEDICAL COLLEGE.

Powers and duties/responsibilities of Principal of Medical College:

- i) May conduct inquiry against any non-gazetted staff posted under the establishment of Medical College and may initiate proposal for punishment to the DME.
- ii) Sanction of salary bills, TA bills etc. to all categories of staff under the College.
- iii) Sanction of temporary advance or part withdrawal from GPF to non-gazetted staff under his establishment and forward such proposal in respect of Faculties and other Officers to DME.
- iv) Sanction C.L. to all categories of Officers and Staff and E.L. to non-gazetted staff. He may also forward prayer for E.L./other leave applications of gazetted officers/contractual faculties & other officers to DME for disposal at appropriate level.

Financial power:

To approve and sanction expenditure up to the extent of the amount, as empowered to other Officers of his status under the State Government in the DFP Rule.

Duties & responsibilities:

- i) Principal is the senior most administrative and academic head in a Ayurvedic Medical College. He will do all such works/functions as may be required for maintaining proper administrative order in the College and in Teaching Hospital. He will also look after and supervise proper academic activities in the Medical College as per guidelines of NCISM.
- ii) He will initiate all such proposals to the higher authorities, as he may consider necessary for approval/sanction at appropriate level relating to administrative/academic exigency.
- iii) He will also be vigilant over proper maintenance of academic and medical ethics in the Medical College and its teaching Hospital as per NCISM norm.
- iv) Assign such responsibility to any administrative Officer or Faculty member, as he may consider necessary for administrative/academic interest in the Ayurvedic Medical College and its Teaching Hospital.

Powers and duties/responsibilities of Medical Superintendent of Teaching Hospital of Medical College

Administrative power:

- i) Medical Superintendent will report and discharge duties under supervision of the principal.
- ii) May conduct inquiry against any non-gazetted staff posted under the establishment and may initiate proposal for punishment to the principal.
- iii) Sanction salary bills, TA bills etc. to all categories of staff under the College.
- iv) Sanction of temporary advance or part withdrawal from GPF to non-gazetted staff under his establishment and forward such proposal in respect of Faculties and other Officers to DME.
- v) Sanction C.L. to all categories of Officers and Staff and E.L. to non-gazetted staff. He may also forward prayer for E.L./other leave applications of gazetted officers/contractual faculties & other officers to DME for disposal at appropriate level.

Financial Power:

To approve and sanction of expenditure up to the extent of the amount, as empowered to other Officers of his status under the State Government in the DFP Rule.

Duties:

- i) To oversee proper academic activities in the Medical College and Teaching Hospital as per guideline of NCISM.
- ii) He will initiate all such proposals to the higher authorities, as he may consider necessary for approval/sanction at appropriate level relating to administrative/academic exigency.

iii) He will also be vigilant over proper maintenance of academic and medical ethics in the Medical College and its teaching Hospital as per NCISM norm.

iv) Assign such responsibility to any administrative Officer or Faculty member, as he may consider necessary for administrative/academic interest in the Medical College and its Teaching Hospital.

Powers and duties/responsibilities of the Deputy Medical Superintendent of Teaching Hospital of Medical College:

Administrative power & Duties:

- i) Deputy Medical Superintendent will report and discharge duties under supervision of the Medical Superintendent.
- ii) Sanction C.L. to all categories of non gazetted staff of the Hospital. He may also forward prayer for E.L./other leave applications of non-gazetted staff to Medical Superintendent of the Hospital.
- iii) He will assist the Medical Super-cum-Vice Principal, as may be required by him for maintenance of proper Administration and functioning of the Teaching Hospital.
- iv) He will also be vigilant over proper maintenance of academic and medical ethics in the Medical College and its teaching Hospital as per NCISM norm.

Duties and responsibilities of R.M.O (Residential Medical Officer) of Teaching Hospital of Ayurvedic Medical College:

Duties and responsibility:

- i) R.M.O. of a Medical College shall reside in government quarter to be allocated by the Hospital authority and shall be on duty full time.
- ii) Shall make rounds regularly in and around the Teaching Hospital to ensure cleanliness and sanitation of the Hospital. He will be assisted by the Ward Master and Matron in the hospital in this matter.
- iii) Shall supervise functioning of the Sweeping & Cleaning Assistant staff and other casual/DRW works as may be time to time engaged by the Hospital for maintaining cleanliness and sanitation system in and around the Hospital.
- iv) Shall do such other duties as may be assigned by the Medical Superintendent of Teaching Hospital/Principal of the Medical College.

Duties and responsibilities of Administrator of Teaching Hospital of Medical College:

- (i) The Hospital Administrator shall function under the overall control and supervision of the Medical Superintendent.
- (ii) Manage day-to-day non-clinical administrative functions of the hospital. Implement Government orders, policies, rules, and standard operating procedures. Coordinate between clinical departments, nursing services, paramedical and support staff.
- (iii) Supervise non-medical and non-teaching staff including clerical staff, attendants, housekeeping, security, drivers, etc. Maintain service records, attendance, leave, duty rosters, and performance records. Assist in recruitment, postings, disciplinary proceedings, and staff welfare activities as per Government rules.
- (iv) Assist Medical Superintendent in budget preparation and financial planning. Supervise accounts, bills, vouchers, audits, and utilisation certificates. Oversee procurement, storage, inventory, and issue of medicines, equipment, linen, and consumables in accordance with Government Financial Rules.
- (v) Ensure proper maintenance of hospital buildings, wards, OPD, IPD, laboratories, Panchakarma units, and utilities. Supervise housekeeping, sanitation, water supply, electricity, biomedical equipment maintenance, fire safety, and security services. Coordinate repairs, maintenance works, and annual safety inspections.
- (vi) Ensure compliance with: NCISM / Ministry of AYUSH norms. Biomedical Waste Management Rules. Fire safety and other statutory requirements. Assist in inspections by NCISM, State AYUSH Department, audit and vigilance authorities. Maintain statutory registers, records, and reports.

- (vii) Supervise patient registration, records, billing (where applicable), and grievance redressal systems. Ensure patient-friendly services and amenities. Maintain hospital statistics including OPD/IPD data, bed occupancy, and service reports. Prepare and submit monthly, quarterly, and annual reports to competent authorities. Support implementation of HMIS or digital record systems. Act as liaison between Medical Superintendent, hospital staff, college authorities, and Government departments. Attend meetings, prepare minutes, and ensure follow-up actions.
- (viii) Administrator shall be the administrative head of the canteen, ambulance, biomedical waste management, laundry, housekeeping, security, maintenance cell and the like.



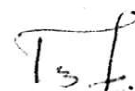
(Kiran Gitte)
Secretary
Govt. of Tripura

SCHEDULE – V

Tripura Ayurvedic Medical Education (Administrative & Faculty) Service Conditions Rules, 2026

Scale of Pay Band and Grade Pay for Administrative and Teaching Posts under the Tripura Ayurvedic Medical Education (Administrative & Faculty) Service Conditions Rules, 2026

Sl. No	Name of the Post	No. of Post(s)	Scale of Pay and Grade Pay(GP)	Special pay and allowances if any
	Principal, Tripura Government Ayurvedic Medical college& Hospital	01	PB:37,400-67,000/- GP: Rs.10,000/- (Pre-revised) Academic Level 14 UGC (Revised)	Special Pay— R.s.2,000/- Special allowance—Rs.14,000/- Academic allowances-3,000/- Other perks & allowances—as applicable To the post of Professor NPA-25%of Basic Pay
	Administrator, Tripura Government Ayurvedic Medical college& Hospital	01	PB:15,600-39,100/- GP: Rs.7,000/-& After 5years Rs.8,000/- (Pre-revised)Academic Level12 UGC (Revised)	Nil
	Professor	14	PB:37,400-67,000/- GP:Rs.10,000/- (Pre-revised)Academic Level14UGC(Revised)	Special allowance—Rs.12,000/- Other perks & allowances: as per existing State Government norms. NPA-25% of Basic Pay.
	Associate Professor	15	PB:37,400-67,000/-GP: Rs.9,000/- (Pre-revised) Academic Level 13A UGC (Revised)	Special allowance—Rs.10,000/- Other perks & allowances: as per existing State Government norms NPA-25% of Basic Pay.
	Assistant Professor	21	PB:15,600-39,100/- GP: Rs.7,000/-& After 5years Rs.8,000/- (Pre-revised)Academic Level12 UGC (Revised)	Special allowance—Rs.8,000/- Other perks & allowances: as per existing State Government norms NPA-25% of Basic Pay.



(Kiran Gille)
Secretary
Govt. of Tripura